GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 702 ANSWERED ON 6TH FEBRUARY, 2020

CONSTRUCTION OF FOOT OVER BRIDGE

†702. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the steps taken by the National Highways Authority of India (NHAI) for the construction of foot over bridge near Bharat Mata Mandir on the Surat –Hazira National Highway No. 6; and
- (b) the steps taken by NHAI in coordination with the local administration to resolve the problems being faced by the employees of Department of Atomic Energy due to illegal parking of vehicles on the service road near Hazira Ammonia Extension Plant (HAEP) township on the said highway?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The proposal of construction of foot over bridge near Bharat Mata Mandir on Surat-Hazira National Highway no.-6 has already been approved.

(b) As regard to illegal parking of vehicle on service road, the same is being removed regularly by the Concessionaire. Further, the matter has been taken up with enforcement agency of State Government to deal the matter as per law & order.
